

the District Authority fails to respond within the stipulated time of six months from date of application for sale of ammonium nitrate from a storehouse exceeding 30 MT as per the Ammonium Nitrate rules, 2012;

- (b) if so, whether the licensing authority would issue NOC who has been granted prior approval or any other designated authority by the Central Government;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) what action can be taken against the District Authority who has delayed issue of NOC without assigning any reasons therefor within the stipulated time?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) No, Sir.

(b) and (c) Question does not arise.

(d) As per the provisions of Rule 34 of Ammonium Nitrate Rules, 2012, only District Authority is authorized for issue of No Objection Certificate for storage of Ammonium Nitrate for sale. The Rules do not provide for alternative authority for issue of NOC in case of delay on the part of District Authority.

(e) The applicant can approach immediate superior to such District Authority in the concerned State Government.

#### **Unabated increase of missing children**

3692. SHRI KALPATARU DAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is unabated increase of missing children in the country;
- (b) if so, the details thereof;
- (c) whether the Apex Court has expressed its unhappiness over this state of affairs;
- (d) whether the Apex Court has given some directions in the matter to control this abuse;
- (e) whether Government has devised some action plan to control this menace; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) and (b) As per information available, the State-wise and sex-wise number of children missing, traced and untraced in the country during the last three

years, 2011, 2012 and 2013 along with the percentage of untraced children are given in Statement (*See below*).

(c) and (d) The Hon'ble Supreme Court in Writ Petition (Civil) 75 of 2012, *Bachpan Bachao Andolan vs UOI* has expressed its concern over rise in number of missing children and has given directions. In pursuance of this Ministry of Home Affairs has already circulated an Advisory to file FIR in case of missing children dated 25th June, 2013.

(e) and (f) Criminal Law (Amendment) Act 2013 has come into force wherein Section 370 of the Indian Penal Code has been substituted with Section 370 and 370A IPC which provide for comprehensive measures to counter the menace of human trafficking including trafficking of children for exploitation in any form including physical exploitation or any form of sexual exploitation, slavery, servitude, or the forced removal of organs. There are also specific legislations relating to trafficking in women and children i.e. Immoral Traffic (Prevention) Act, 1956, Prohibition of Child Marriage Act, 2006, Bonded Labour System (Abolition) Act, 1976, Child Labour (Prohibition and Regulation) Act, 1986, Transplantation of Human Organs Act, 1994, Juvenile Justice (Care and Protection of Children) Act, 2000.

Ministry of Women and Child Development has launched a portal namely 'TrackChild' in the country, which is aimed at maintaining the data of all children availing rehabilitation services under the Integrated Child Protection Scheme (ICPS). It is designed to have two parts as 'Missing' and 'Found' section where every particular details of the missing / found children; like physical attributes, place of missing / recovery, special identification marks etc., as reported in the Police Stations are stored in database. The special software along with search engine, then matches the identical parameters of recovered children within its database uploaded from various functionaries of ICPS to facilitate identification of recovered children.

The Ministry of Home Affairs had also issued a detailed Advisory on missing children and steps to be taken for tracing the children on 31st January, 2012. It includes various directions to States / UTs like computerization of records, involvement of NGOs and other organizations, community awareness programmes etc. A comprehensive pro-forma has been circulated to all States/UTs to facilitate better data collection on missing and found children.

**Statement***Yearwise Information on Missing/Traced/Untraced Children for the year 2011-2012 & 2013*

Sl. No.	State	Sex	No. of Missing Children	Total Traced	Total Untraced (4-5)	State-wise Total Missing (M+F)	State-wise Total Traced (M+F)	State-wise Total Untraced (M+F)	% Untraced
1	2	3	4	5	6	7	8	9	10
<b>Year 2011</b>									
1.	Andaman and Nicobar Islands	Male	19	16	3	67	58	9	13.4
		Female	48	42	6				
2.	Andhra Pradesh	Male	2084	1398	686	5470	3767	1703	31.1
		Female	3386	2369	1017				
3.	Arunachal Pradesh	Male	23	16	7	64	47	17	26.6
		Female	41	31	10				
4.	Assam	Male	835	450	385	2290	1329	961	42.0
		Female	1455	879	576				
5.	Bihar	Male	504	237	267	889	504	385	43.3
		Female	385	267	118				
6.	Chandigarh	Male	104	90	14	211	164	47	22.3
		Female	107	74	33				
7.	Chhattisgarh	Male	1248	871	377	3905	2525	1380	35.3
		Female	2657	1654	1003				
8.	Dadra and Nagar Haveli	Male	2	2	0	7	5	2	28.6
		Female	5	3	2				

1	2	3	4	5	6	7	8	9	10
9.	Daman and Diu	Male	4	3	1	8	6	2	25.0
		Female	4	3	1				
10.	Delhi	Male	2943	2427	516	6054	4823	1231	20.3
		Female	3111	2396	715				
11.	Goa	Male	108	88	20	248	203	45	18.1
		Female	140	115	25				
12.	Gujarat	Male	1074	637	437	3317	1719	1598	48.2
		Female	2243	1082	1161				
13.	Haryana	Male	698	451	247	1191	756	435	36.5
		Female	493	305	188				
14.	Himachal Pradesh	Male	192	172	20	437	393	44	10.1
		Female	245	221	24				
15.	Jammu and Kashmir	Male	198	155	43	441	340	101	22.9
		Female	243	185	58				
16.	Jharkhand*	Male	0	0	0	0	0	0	—
		Female	0	0	0				
17.	Karnataka	Male	1624	968	656	3838	2356	1482	38.6
		Female	2214	1388	826				
18.	Kerala	Male	428	310	118	1283	981	302	23.5
		Female	855	671	184				

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

19.	Lakshadweep	Male	0	0	0	0	0	0	
		Female	0	0	0				
20.	Madhya Pradesh	Male	4369	3314	1055	12134	8526	3608	29.7
		Female	7765	5212	2553				
21.	Maharashtra	Male	5932	4702	1230	14133	11014	3119	22.1
		Female	8201	6312	1889				
22.	Manipur	Male	37	21	16	72	50	22	30.6
		Female	35	29	6				
23.	Meghalaya	Male	68	60	8	173	154	19	11.0
		Female	105	94	11				
24.	Mizoram	Male	6	6	0	9	9	0	0.0
		Female	3	3	0				
25.	Nagaland	Male	84	23	61	189	63	126	66.7
		Female	105	40	65				
26.	Odisha	Male	643	122	521	2176	387	1789	82.2
		Female	1533	265	1268				
27.	Puducherry	Male	21	16	5	74	66	8	10.8
		Female	53	50	3				
28.	Punjab	Male	427	198	229	675	302	373	55.3
		Female	248	104	144				
29.	Rajasthan	Male	1635	1306	329	4174	3391	783	18.8
		Female	2539	2085	454				

*Written Answers to*

*[13 August, 2014]*

*Unstarred Questions*

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1	2	3	4	5	6	7	8	9	10
30.	Sikkim	Male	24	19	5	77	49	28	36.4
		Female	53	30	23				
31.	Tamil Nadu	Male	961	676	285	2828	1981	847	30.0
		Female	1867	1305	562				
32.	Tripura	Male	149	47	102	523	138	385	73.6
		Female	374	91	283				
33.	Uttar Pradesh	Male	2368	1615	753	3829	2486	1343	35.1
		Female	1461	871	590				
34.	Uttarakhand	Male	334	236	98	614	429	185	30.1
		Female	280	193	87				
35.	West Bengal	Male	5825	2523	3302	19254	7227	12027	62.5
		Female	13429	4704	8725				
TOTAL FOR BOYS (M)			34971	23175	11796				
TOTAL FOR GIRLS (F)			55683	33073	22610				
GRAND TOTAL (M+F)			90654	56248	34406	90654	56248	34406	38.0

Note: Source of Data is State Crime Records Bureaux (SCRbX).

\*Data not received from Jharkhand.

**Statement***Yearwise Information on Missing/Traced/Untraced Children for the year 2012*

Sl. No.	State	Sex	No. of Missing Children	Total Traced	Total Un-traced (4-5)	State-wise Total Missing (M+F)	State-wise Traced (M+F)	State-wise Total Un-traced (M+F)	% of Untraced
1	2	3	4	5	6	7	8	9	10
1.	Andaman and Nicobar Islands	Male	12	5	7	27	12	15	55.6
		Female	15	7	8				
2.	Andhra Pradesh	Male	1769	888	881	4848	2468	2380	49.1
		Female	3079	1580	1499				
3.	Arunachal Pradesh	Male	32	10	22	96	28	68	70.8
		Female	64	18	46				
4.	Assam	Male	772	330	442	2209	978	1231	55.7
		Female	1437	648	789				
5.	Bihar	Male	833	160	673	1466	310	1156	78.9
		Female	633	150	483				
6.	Chandigarh	Male	62	30	32	156	65	91	58.3
		Female	94	35	59				
7.	Chhattisgarh	Male	1225	988	237	3852	2828	1024	26.6
		Female	2627	1840	787				

1	2	3	4	5	6	7	8	9	10
8.	Dadra and Nagar Haveli	Male	4	4	0	6	6	0	0.0
		Female	2	2	0				
9.	Daman and Diu	Male	5	4	1	9	8	1	11.1
		Female	4	4	0				
10.	Delhi	Male	2356	1228	1128	4917	2543	2374	48.3
		Female	2561	1315	1246				
11.	Goa	Male	108	90	18	269	221	48	17.8
		Female	161	131	30				
12.	Gujarat	Male	1375	1242	133	3798	3350	448	11.8
		Female	2423	2108	315				
13.	Haryana	Male	722	402	320	1211	671	540	44.6
		Female	489	269	220				
14.	Himachal Pradesh	Male	178	114	64	374	212	162	43.3
		Female	196	98	98				
15.	Jammu and Kashmir	Male	239	110	129	461	197	264	57.3
		Female	222	87	135				
16.	Jharkhand	Male	298	171	127	973	491	482	49.5
		Female	675	320	355				
17.	Karnataka	Male	473	194	279	1090	427	663	60.8
		Female	617	233	384				

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Written Answers to

[RAJYA SABHA]

Unstarred Questions



18.	Kerala	Male	391	239	152	1168	706	462	39.6
		Female	777	467	310				
19.	Lakshadweep	Male	0	0	0	0	0	0	-
		Female	0	0	0				
20.	Madhya Pradesh	Male	0	0	0	0	0	0	-
		Female	0	0	0				
21.	Maharashtra	Male	6296	4665	1631	15443	11341	4102	26.6
		Female	9147	6676	2471				
22.	Manipur	Male	63	44	19	133	98	35	26.3
		Female	70	54	16				
23.	Meghalaya	Male	38	31	7	87	61	26	29.9
		Female	49	30	19				
24.	Mizoram	Male	1	1	0	13	11	2	15.4
		Female	12	10	2				
25.	Nagaland	Male	78	18	60	170	60	110	64.7
		Female	92	42	50				
26.	Odisha	Male	1076	299	777	3983	798	3185	80.0
		Female	2907	499	2408				
27.	Puducherry	Male	20	12	8	50	34	16	32.0
		Female	30	22	8				
28.	Punjab	Male	407	118	289	736	178	558	75.8
		Female	329	60	269				

*Written Answers to*

*[13 August, 2014]*

*Unstarred Questions*

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1	2	3	4	5	6	7	8	9	10
29.	Rajasthan	Male	1423	1150	273	3893	3290	603	15.5
		Female	2470	2140	330				
30.	Sikkim	Male	146	96	50	278	166	112	40.3
		Female	132	70	62				
31.	Tamil Nadu	Male	1095	578	517	3212	2020	1192	37.1
		Female	2117	1442	675				
32.	Tripura	Male	144	37	107	567	105	462	81.5
		Female	423	68	355				
33.	Uttar Pradesh	Male	2317	1410	907	3857	2305	1552	40.2
		Female	1540	895	645				
34.	Uttarakhand	Male	428	190	238	730	303	427	58.5
		Female	302	113	189				
35.	West Bengal	Male	1316	570	746	4956	1851	3105	62.7
		Female	3640	1281	2359				
TOTAL FOR BOYS (M)			25702	15428	10274				
TOTAL FOR GIRLS (F)			39336	22714	16622				
GRAND TOTAL (M+F)			65038	38142	26896	65038	38142	26896	41.4

Note: Source of Data is State Crime Records Bureaux (SCRBx),

(\*) Zero indicates states did not update information. NCRB is constantly reminding States to update

**Statement***Yearwise Information on Missing/Traced/Untraced Children for the year 2013*

Sl. No.	State	Sex	No. of Missing Children	Total Traced	Total Un-traced (4-5)	Statewise Total Missing (M+F)	Statewise Total Traced (M+F)	Statewise Total Un-traced (M+F)	% Untraced
1	2	3	4	5	6	7	8	9	10
1.	Andaman and Nicobar Islands	Male	14	7	7	37	23	14	37.8
		Female	23	16	7				
2.	Andhra Pradesh	Male	2121	991	1130	5712	2682	3030	53.0
		Female	3591	1691	1900				
3.	Arunachal Pradesh	Male	12	0	12	22	0	22	100.0
		Female	10	0	10				
4.	Assam	Male	394	167	227	1059	432	627	59.2
		Female	665	265	400				
5.	Bihar	Male	0	0	0	0	0	0	
		Female	0	0	0				
6.	Chandigarh	Male	46	3	43	136	14	122	89.7
		Female	90	11	79				
7.	Chhattisgarh	Male	847	423	424	2771	1227	1544	55.7
		Female	1924	804	1120				

1	2	3	4	5	6	7	8	9	10
8.	Dadra and Nagar Haveli	Male	4	1	3	6	2	4	66.7
		Female	2	1	1				
9.	Daman and Diu	Male	0	0	0	0	0	0	
		Female	0	0	0				
10.	Delhi	Male	3286	1908	1378	7181	3939	3242	45.1
		Female	3895	2031	1864				
11.	Goa	Male	68	50	18	159	112	47	29.6
		Female	91	62	29				
12.	Gujarat	Male	973	581	392	2801	1371	1430	51.1
		Female	1828	790	1038				
13.	Haryana	Male	21	6	15	45	13	32	71.1
		Female	24	7	17				
14.	Himachal Pradesh	Male	131	79	52	256	140	116	45.3
		Female	125	61	64				
15.	Jammu and Kashmir	Male	136	74	62	289	155	134	46.4
		Female	153	81	72				
16.	Jharkhand	Male	0	0	0	0	0	0	-
		Female	0	0	0				
17.	Karnataka	Male	161	50	111	318	107	211	66.4
		Female	157	57	100				

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

18.	Kerala	Male	473	333	140	1305	900	405	31.0
		Female	832	567	265				
19.	Lakshadweep	Male	0	0	0	0	0	0	-
		Female	0	0	0				
20.	Madhya Pradesh	Male	0	0	0	0	0	0	-
		Female	0	0	0				
21.	Maharashtra	Male	5874	3776	2098	15334	9413	5921	38.6
		Female	9460	5637	3823				
22.	Manipur	Male	25	19	6	36	30	6	16.7
		Female	11	11	0				
23.	Meghalaya	Male	0	0	0	0	0	0	-
		Female	0	0	0				
24.	Mizoram	Male	0	0	0	0	0	0	-
		Female	0	0	0				
25.	Nagaland	Male	77	20	57	177	45	132	74.6
		Female	100	25	75				
26.	Odisha	Male	661	212	449	2539	615	1924	75.8
		Female	1878	403	1475				
27.	Puducherry	Male	20	19	1	49	46	3	6.1
		Female	29	27	2				
28.	Punjab	Male	23	3	20	42	7	35	83.3
		Female	19	4	15				

*Written Answers to*

*[13 August, 2014]*

*Unstarred Questions*

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1	2	3	4	5	6	7	8	9	10
29.	Rajasthan	Male	879	495	384	2192	1176	1016	46.4
		Female	1313	681	632				
30.	Sikkim	Male	48	9	39	124	41	83	66.9
		Female	76	32	44				
31.	Tamil Nadu	Male	1090	630	460	3271	1979	1292	39.5
		Female	2181	1349	832				
32.	Tripura	Male	100	9	91	372	31	341	91.7
		Female	272	22	250				
33.	Uttar Pradesh	Male	0	0	0	0	0	0	-
		Female	0	0	0				
34.	Uttarakhand	Male	240	155	85	362	200	162	44.8
		Female	122	45	77				
35.	West Bengal	Male	0	0	0	0	0	0	-
		Female	0	0	0				
TOTAL FOR BOYS (M)			17792	10070	7722				
TOTAL FOR GIRLS (F)			28871	14680	14191				
GRAND TOTAL (M+F)			46663	24750	21913	46595	24700	21895	47.0

Note: Source of Data is State Crime Records Bureaux (SCRBx),

Note: Data not received from Bihar, Jharkhand, Karnataka, Madhya Pradesh, Meghalaya, Uttar Pradesh and West Bengal